

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1100 of 2019

IN THE MATTER OF:

Mr. Harish Khurana

...Appellant

Vs

M/s One World Realtech Pvt. Ltd.

....Respondent

Present:

**For Appellant: Mr. Ramya Gayathri and Mr. Ashish Middha,
 Advocates.**

For Respondent: Present but did not mark appearance.

ORDER

23.01.2020 Learned Advocate for the Respondent states that she will file Reply Affidavit by 24.01.2020. Rejoinder, if any, may be filed by the Appellant within a week.

List the Appeal 'For Admission (After Notice)' on **7th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md